

1	2	3	4	5	6	7	8
4	Project Cost Approved	1,707.75	308.42	2,016.17	300.15	-	2,316.31
5	Central Share Committed	717.16	232.62	949.78	161.56	-	1,111.35
6	Central Share Released	722.36*	232.18*	954.54*	62.38	-	1,016.92
7	Dwelling Units Sanctioned	74,726	11,640	86,366	5,960	-	92,326
8	Dwelling Units Completed	62,165	9,607	71,772	-	-	71,772
9	Dwelling Units in Progress	12,561	2,033	14,594	334	-	14,928
10	Non-Starter DU's	-	-	-	5,626	-	5,626
11	Dwelling Units Occupied	43,284	5,924	49,208	-	-	49,208

* Excess due to release of central share in projects/dwelling units which were cancelled/curtailed by Central sanctioning and Monitoring Committee on account of this non-starter status.

Survey to assess demand for housing for all scheme

373. SHRI A.K. SELVARAJ: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the Housing for All by 2022 will begin with a baseline survey to assess the demand for such housing and identify resource requirements;

(b) whether by an initial assessment Government needs to build over six lakh houses in Delhi, 16 lakh in Mumbai and four lakh each in Chennai and Kolkata; and

(c) whether these figures may go up after the demand assessment is completed and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]:

(a) In pursuance of the Government's goal of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014, this Ministry is in the process of seeking approval for a Mission for "Housing for All" for urban areas. Proposed mission envisage demand assessment for housing requirement.

(b) and (c) Yes, Sir. These assessments may undergo changes after demand assessment.